**FORM A**

**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

# FOR THE ATTENTION OF THE CREDITORS OF CBS HOLDINGS PRIVATE LIMITED

| RELEVANT PARTICULARS | | |
|---|---|---|
| 1. | Name of corporate debtor | CBS Holdings Private Limited |
| 2. | Date of incorporation of corporate debtor | 24th April 2008 |
| 3. | Authority under which corporate debtor is incorporated / registered | RoC-Delhi |
| 4. | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U67120DL2008PTC177120 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | House No. 73 Floor Ground Block-F Parshant Vihar Rohini, North West, Delhi, Delhi, India, 110085 |
| 6. | Insolvency commencement date in respect of corporate debtor | 16th January 2024 |
| 7. | Estimated date of closure of insolvency resolution process | 14th July 2024 |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | Nikhil Sachdeva<br>IBBI/IPA-001/IP-P-02743/2022-2023/14184 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | **Address**: H. No. 2822, First Floor, Sector 32-A, Chandigarh Road, Near BCM School, Ludhiana, Punjab ,141010<br>Email: nikhilsachdeva.ca@gmail.com |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | **Address:** H. No. 2822, First Floor, Sector 32-A, Chandigarh Road, Near BCM School, Ludhiana, Punjab ,141010<br>Email: cirp.cbsholdings@gmail.com |
| 11. | Last date for submission of claims | 30th January 2024 |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | NA (as per information available) |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | NA |
| 14. | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at: | **Web link**: https://ibbi.gov.in/en/home/downloads<br>**Physical Address**: H. No. 2822, First Floor, Sector 32-A, Chandigarh Road, Near BCM School, Ludhiana, Punjab, 141010 |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **CBS Holdings Private Limited** on **16th January 2024**

The creditors of **CBS Holdings Private Limited** are hereby called upon to submit their claims with proof on or before **30th January 2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

**Date: 18th January 2024**
**Place: Ludhiana**

**Nikhil Sachdeva**
**Interim Resolution Professional**
**CBS Holdings Private Limited**
**IBBI Reg No: IBBI/IPA-001/IP-P-02743/2022-2023/14184**
**AFA: AA1/14184/02/270824/105973 Valid Upto 27.08.2024**

**FORM A**
**PUBLIC ANNOUNCEMENT**
*(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)*

**FOR THE ATTENTION OF THE CREDITORS OF CBS HOLDINGS PRIVATE LIMITED**

| RELEVANT PARTICULARS | | |
|---|---|---|
| 1. | Name of corporate debtor | CBS Holdings Private Limited |
| 2. | Date of incorporation of corporate debtor | 24th April 2008 |
| 3. | Authority under which corporate debtor is incorporated / registered | RoC-Delhi |
| 4. | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U67120DL2008PTC177120 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | House No. 73 Floor Ground Block-F Parshant Vihar Rohini, North West, Delhi, Delhi, India, 110085 |
| 6. | Insolvency commencement date in respect of corporate debtor | 16th January 2024 |
| 7. | Estimated date of closure of insolvency resolution process | 14th July 2024 |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | Nikhil Sachdeva IBBI/IPA-001/IP-P-02743/2022-2023/14184 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | Address: H. No. 2822, First Floor, Sector 32-A, Chandigarh Road, Near BCM School, Ludhiana, Punjab ,141010. Email: nikhilsachdeva.ca@gmail.com |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | Address: H. No. 2822, First Floor, Sector 32-A, Chandigarh Road, Near BCM School, Ludhiana, Punjab ,141010. Email: cirp.cbsholdings@gmail.com |
| 11. | Last date for submission of claims | 30th January 2024 |
| 12. | Classes of creditors, if any, under clause (b) of sub- section (6A) of section 21, ascertained by the interim resolution professional | NA (as per information available) |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | NA |
| 14. | (a) Relevant Forms and (b) Details of authorized representatives are available at: | Web link: https://ibbi.gov.in/en/home/downloads Physical Address: H. No. 2822, First Floor, Sector 32-A, Chandigarh Road, Near BCM School, Ludhiana, Punjab, 141010 |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the CBS Holdings Private Limited on 16th January 2024

The creditors of CBS Holdings Private Limited are hereby called upon to submit their claims with proof on or before 30th January 2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties

**Date: 18th January 2024**
**Place: Ludhiana**

**Nikhil Sachdeva**
**Interim Resolution Professional**
**CBS Holdings Private Limited**
**IBBI Reg No: IBBI/IPA-001/IP-P-02743/2022-2023/14184**
**AFA: AA1/14184/02/270824/105973 Valid Upto 27.08.2024**

**8 x 15 Riyo Advertising Sneha Pandit 9821914000**

फॉर्म-ए

# सार्वजनिक घोषणा

(भारतीय दिवाला एवं शोधन अक्षमता बोर्ड
(कॉर्पोरेट व्यक्तियों हेतु दिवाला समाधान प्रक्रिया) विनियमावली, 2016 के विनियम 6 के अधीन)

## सीबीएस होल्डिंग्स प्राइवेट लिमिटेड के ऋणदाताओं के ध्यानार्थ हेतु

| प्रासंगिक विवरण | | |
|---|---|---|
| 1. | कॉर्पोरेट ऋणी का नाम | **सीबीएस होल्डिंग्स प्राइवेट लिमिटेड** |
| 2. | कॉर्पोरेट ऋणी के गठन की तिथि | 24-04-2008 |
| 3. | प्राधिकरण जिसके अधीन कॉर्पोरेट ऋणी गठित/पंजीकृत है | कम्पनी रजिस्ट्रार- दिल्ली |
| 4. | कॉर्पोरेट पहचान संख्या / कॉर्पोरेट देनदार की सीमित देयता पहचान सं. | U67120DL2008PTC177120 |
| 5. | कॉर्पोरेट ऋणी के पंजीकरण कार्यालय तथा प्रधान कार्यालय (यदि कोई) का पता | मकान नं. 73 फ्लोर ग्राउंड ब्लॉक-एफ प्रशांत विहार रोहिणी, उत्तर पश्चिम, दिल्ली, दिल्ली, भारत, 110085 |
| 6. | कॉर्पोरेट ऋणी के सम्बन्ध में दिवाला आरम्भ तिथि | 16.01.2024 |
| 7. | दिवालियापन संकल्प प्रक्रिया को बंद करने की अनुमानित तारीख | 14.07.2024 |
| 8. | अंतरिम समाधान पेशेवर का नाम, पता, ई-मेल पता और पंजीकरण क्रमांक | निखिल सचदेवा<br>IBBI/IPA-001/IP-P-02743/2022-2023/14184 |
| 9. | अंतरिम समाधान पेशेवर का पता और ईमेल पता जो समिति के पास पंजीकृत हो | पताः मकान नं. 2822, पहली मंजिल, सेक्टर 32-ए, चंडीगढ़ रोड, बीसीएम स्कूल के पास, लुधियाना, पंजाब, 141010<br>ईमेलः nikhilsachdeva.ca@gmail.com |
| 10. | अंतरिम समाधान पेशेवर के साथ पत्राचार के लिए उपयोग किए जाने वाला पता और ई-मेल | पताः मकान नं. 2822, पहली मंजिल, सेक्टर 32-ए, चंडीगढ़ रोड, बीसीएम स्कूल के पास, लुधियाना, पंजाब, 141010<br>ईमेलः cirp.cbsholdings@gmail.com |
| 11. | दावों के निवेदन की अंतिम तिथि | 30.01.2024 |
| 12. | धारा 21 के उपधारा (6ए) के खंड (बी) के तहत लेनदारों की कक्षाएं, यदि कोई हों, अंतरिम संकल्प पेशेवर द्वारा निर्धारित | लागू नहीं (उपलब्ध जानकारी के अनुसार) |
| 13. | दिवालियापन पेशेवरों के नाम एक वर्ग में लेनदारों के अधिकृत प्रतिनिधि के रूप में कार्य करने के लिए पहचाने जाते हैं (प्रत्येक वर्ग के लिए तीन नाम) | लागू नहीं |
| 14. | (क) प्रासंगिक फार्म और<br>(ख) अधिकृत प्रतिनिधियों का विवरण यहां उपलब्ध है | वेब लिंक: https://ibbi.gov.in/en/home/downloads<br>भौतिक पताः मकान नं. 2822, पहली मंजिल, सेक्टर 32-ए, चंडीगढ़ रोड, बीसीएम स्कूल के पास, लुधियाना, पंजाब, 141010 |

इसके द्वारा नोटिस दिया गया है कि माननीय राष्ट्रीय कंपनी विधि अधिकरण, ने 16-01-2024 को **सीबीएस होल्डिंग्स प्राइवेट लिमिटेड** के खिलाफ कॉर्पोरेट दिवालियापन प्रस्ताव प्रक्रिया शुरू करने का आदेश दिया है।

**सीबीएस होल्डिंग्स प्राइवेट लिमिटेड** के क्रेडिटर्स को 30-01-2024 को या उससे पहले अपने दावों का सबूत प्रस्तुत करने के लिए कहा जाता है, जो एंट्री नं. 10 में उल्लिखित पते पर अंतरिम समाधान पेशेवर को देना हैं। वित्तीय लेनदार केवल इलेक्ट्रॉनिक साधनों से दावों का सबूत जमा करेंगे। अन्य लेनदारों समेत परिचालन लेनदारों को पोस्ट द्वारा या इलेक्ट्रॉनिक माध्यमों द्वारा या व्यक्तिगत रूप से दावों का सबूत जमा कर सकते हैं। दावे के झूठे या भ्रामक सबूत जमा करने से जुर्माना आकर्षित होगा।

**निखिल सचदेवा**
**अंतरिम समाधान पेशेवर**
सीबीएस होल्डिंग्स प्राइवेट लिमिटेड

तिथिः 18-01-2024
स्थानः लुधियाना

IBBI पंजी नं. IBBI/IPA-001/IP-P-02743/2022-2023/14184
एएफए: AA1/14184/02/270824/105973 वैधता 27.08.2024 तक